

Stenographer Grade 'C' of Central Secretariat Stenographer Service:

Two vacancies reserved for Scheduled Castes and one for Scheduled Tribe (as on 30.6.89) were communicated to the Department of Personnel and Training. Nominations are still to be received.

Stenographer Grade 'D' of Central Secretariat Stenographer Service:

Nine vacancies reserved for Scheduled Castes and one for Scheduled Tribe as on 30.6.89 were communicated to the Department of Personnel and Training. Nominations are still to be received.

Upper Division Clerks of the Central Secretariat Clerical Service:

One vacancy reserved for Scheduled Cast as on 30.6.89 was communicated to the Department of Personnel and Training. The candidate has since joined the Ministry.

Lower Division Clerks of the Central Secretariat Clerical Service:

There were 3 vacancies of Scheduled Castes and 6 vacancies of Scheduled Tribes lying unfilled as on 30.6.89. As against these, the Department of Personnel and Training have nominated the requisit number of candidates.

Group 'D' (Daftry):

One vacancy reserved for Scheduled Caste in the rank of Daftry has been carried forward from year 1989.

[Translation]**SC/ST Employees in Planning Commission**

6919. DR. BENGALI SINGH: Will the PRIME MINISTER be pleased to state:

(a) the category-wise number of employees working in the Planning Commission and category-wise number of Scheduled Caste/Scheduled Tribe employees among them;

(b) whether the quota reserved for SC/ST employees is complete and if so, the details thereof; and

(c) if not, the reasons therefor and the remedial steps contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) The information is under under:

<i>Category</i>	<i>Total No of Employees</i>	<i>No of SC Employees</i>	<i>ST Employees</i>
Group "A"	777	48	8
Group "B"	1130	80	12
Group "C"	1457	165	24
Group "D"	467	187	15

(b) and (c). Some reserved vacancies could not be filled due to non-availability of candidates belonging to the reserved category. In such cases, efforts continue to be made to fill the vacancies as per general instructions issued by the Department of Personnel and Training.

Allocation to Bihar for Poverty Alleviation Schemes

6920. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state the additional allocation provided by the Planning Commission for 1990-91 for each poverty alleviation scheme in Bihar in comparison to the allocations made for 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): The sectoral outlays for the year 1990-91 in respect of Bihar have not been finalised as yet.

[English]

Astro-Turfs in India

6921. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA:
SHRI SANTOSH KUMAR GANGWAR:

Will the PRIME MINISTER be pleased to state:

(a) the places where astro-turfs are available in the country;

(b) whether Government propose to arrange for more astro-turfs in the country;

(c) if so, when and for which places; and

(d) the financial implications of the above proposal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAKTA CHARAN DAS): (a) The artificial hockey surfaces are available at following places in the country:

(i) Lucknow (U.P.); (ii) Gwalior (M.P.); (iii) New Delhi (Shivaji Stadium); (iv) New Delhi (National Stadium), (v) Bangalore (Karnataka); (vi) Gandhinagar (Gujarat); (vii) Patiala (Punjab); (viii) Amritsar (Punjab); (ix) Jalandhar (Punjab); (x) Calcutta (West Bengal).

(b) Yes, Sir.

(c) Government have also approved laying of Artificial Hockey Surfaces at following places:

		<i>Date of Sanction</i>
1.	Bombay (Maharashtra)	25.3.88
2.	Pune (Maharashtra)	27.2.89
3.	Ranchi (Bihar)	16.11.88
4.	Chandigarh (Chandigarh Administration)	22.3.90
5.	Bhopal (Madhya Pradesh)	22.3.90